

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 588/2018

Date of Decision:- 25.07.2019

CORAM: RAVINDER KAUR, MEMBER (J)

1 Shri. Prashant Vinod Thombare
Age 22 years, Occ -Service
R/At At Post Gudhe ,
Taluka Bhadgaon,
Dist Jalgaon ,
Pin - 424 107

(By Advocate Shri A. D. Joshi)

VERSUS

1 Union of India & others
Through the Secretary,
Ministry Of Communication,
Dept of Post,
Sansad Marg, New Delhi- 01.

2 Chief Postmaster General,
Maharashtra circle,
CST, Mumbai 400001

3 Superintendent of Post
Jalgaon Division,
Jalgaon. Pin 425 001

(By Advocate Shri N. K. Rajpurohit)

ORDER(ORAL)

Present:

Shri A. D. Joshi, learned counsel for the applicant.

Shri N. K. Rajpurohit, learned counsel
for the respondents.

Learned counsel for respondents has submitted that the applicant has been granted

Compassionate Appointment vide order dated 22.07.2019 and he has already joined the service. Learned counsel for applicant has confirmed the same. Learned counsel for applicant has submitted that he may be allowed to withdraw the same. Request allowed.

OA stands disposed off as withdrawn. No order as to costs.

(Ravinder Kaur)
Member (J)

g.m.

SD
30/7/18